

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2016/**351**/ RC Dated, Guwahati, the 27th October, 2016.

**LIST OF HOLIDAYS DURING THE YEAR 2017 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2017 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13th to 16th January</i>	-	<i>Friday to Monday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23rd January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31st January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Shree Panchami</i>	-	<i>1st February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>10th February</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>24th February</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Dol Jatra</i>	-	<i>12th March</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>13th March</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Bohag Bihu including Good Friday on 14th April</i>	-	<i>13th to 16th April</i>	-	<i>Thursday to Sunday</i>	-	<i>4 days</i>
<i>May Day</i>	-	<i>1st May</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>10th May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>10th June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Id-ul-Fitre</i>	-	<i>26th June</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankar Dev</i>	-	<i>23rd August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>2nd September</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>10th September</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>13th September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
LONG VACATION <i>Including Durga Puja, Vijaya Dashami (27th to 30th September), Janmotsava of Srimanta Sankar Dev (30th September), Muharram (1st October), Birthday of Mahatma Gandhi (2nd October), Laxmi Puja (5th October), Kati Bihu (18th October), Kali Puja & Diwali (18th & 19th October)</i>	-	<i>27th September to 19th October</i>	-	<i>Wednesday to Thursday</i>	-	<i>23 days</i>
<i>Guru Nanak's Birth Day</i>	-	<i>4th November</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Lachit Divas</i>	-	<i>24th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas) & Fateha-Dwaj-Daham</i>	-	<i>2nd December</i>	-	<i>Saturday</i>	-	<i>1 day</i>
WINTER VACATION <i>Including Christmas Holiday</i>	-	<i>24th to 31st December</i>	-	<i>Sunday to Sunday</i>	-	<i>8 days</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

27.10.16
REGISTRAR (JUDICIAL)
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27.10.16

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam; Nagaland; Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2016/352/ RC Dated, Guwahati, the 27th October, 2016.

**LIST OF HOLIDAYS DURING THE YEAR 2017 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2017 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Sunday	-	1 day
Magh Bihu/Tusu Puja	-	13 th to 16 th January	-	Friday to Monday	-	4 days
Netaji's Birthday	-	23 rd January	-	Monday	-	1 day
Republic Day	-	26 th January	-	Thursday	-	1 day
Me-dam-me-phi	-	31 st January	-	Tuesday	-	1 day
Shree Panchami	-	1 st February	-	Wednesday	-	1 day
Bir Chilarai Divas	-	10 th February	-	Friday	-	1 day
Siva Ratri	-	24 th February	-	Friday	-	1 day
Dol Jatra	-	12 th March	-	Sunday	-	1 day
Holi	-	13 th March	-	Monday	-	1 day
Bohag Bihu including Good Friday on 14 th April	-	13 th to 15 th April	-	Thursday to Saturday	-	3 days
May Day	-	1 st May	-	Monday	-	1 day
Buddha Purnima	-	10 th May	-	Wednesday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	10 th June	-	Saturday	-	1 day
Id-ul-Fitre	-	26 th June	-	Monday	-	1 day
Independence Day	-	15 th August	-	Tuesday	-	1 day
Tithi of Srimanta Sankar Dev	-	23 rd August	-	Wednesday	-	1 day
Id-uz-Zuha	-	2 nd September	-	Saturday	-	1 day
Tithi of Sri Sri Madhab Dev	-	10 th September	-	Sunday	-	1 day
Janmastami	-	13 th September	-	Wednesday	-	1 day
Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev (30 th September)	-	27 th to 30 th September*	-	Wednesday to Saturday	-	4 days
Muharram	-	1 st October	-	Sunday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Monday	-	1 day
Laxmi Puja	-	5 th October	-	Thursday	-	1 day
Kati Bihu, Kali Puja & Diwali	-	18 th & 19 th October	-	Wednesday & Thursday	-	2 days.
Guru Nanak's Birth Day	-	4 th November	-	Saturday	-	1 day
Lachit Divas	-	24 th November	-	Friday	-	1 day
Asom Divas (Su-ka-pha Divas) & Fateha-Dwaj-Daham	-	2 nd December	-	Saturday	-	1 day
Christmas	-	25 th December	-	Monday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

* Corrected vide Corrigendum No.HC.XI-09/2016/370/RC Dated, Guwahati, the 2nd November, 2016.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Court enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

27.10.16
REGISTRAR (JUDICIAL)

27.10.16

CORRIGENDUM

No. HC.XI-09/2016/370/RC dated 02.11.2016

In partial modification of this Registry's earlier Notification No. HC.XI-09/2016/352/RC dated 27.10.2016, issued in connection with the List of Holidays for the year 2017 in respect of the Subordinate Criminal Courts of Assam, the dates of the holidays on account of "**Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev**" should be read as "**27th to 30th September**" instead of "27th to 30th October".

By order,
Sd/-
REGISTRAR JUDICIAL